

2

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 22/01/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/129/2016  
NAME OF THE PETITIONER(S) : G. Rajendran  
NAME OF THE RESPONDENT(S) : M/s Naargo Industries Private Limited & 7 others  
UNDER SECTION : 235, 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

① H. ROSHAN ATIQ  
for CIBI VISHNU

Positioner

H. Roshan Atiq

② H. KARTHEK SETHADURAI  
V. HARSH KUMAR  
for CYBERETHUMAS

for Respondent

H. Karthek Sethadurai

**ORDER**

Counsels representing both the parties are present. Counsel for petitioner prayed for time to make submissions stating that the senior counsel could not attend the Tribunal today due to personal inconvenience. Time is enlarged at request. Put up on 07.02.2018.

-sd-

S VIJAYARAGHAVAN)  
Member(Technical)

-sd-

(K ANANTHA PADMANABHA SWAMY)  
Member(Judicial)